

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.309/2019

Date of Decision: 03.05.2019.

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Shri Arjun Balasaheb Vavhal,
 Age ... years, Son of Balasaheb
 Vavhal, working as Sub Divisional
 Engineer, BSNL, Office of Chief
 Engineer, Santacruz, Mumbai.
 R/at 1701, Yamuna BSNL Officers
 Quarters, Opp. IIT Main Gate, Powai,
 Mumbai 400 076.

... *Applicant*

(Advocate Shri Vicky Nagrani)

VERSUS

1. The Union of India,
 Through the Director,
 Bharat Sanchar Nigam Ltd.,
 BSNL Bhavan, HC Mathur Lane,
 New Delhi 110 001.

2. The Chief Engineer (Electrical),
 Electrical West Zone, Ground Floor,
 'A' Wing, BSNL Admn Block, Juhu
 Tara Road, Santacruz (W), Mumbai 400 054.

3. The CGM (EW), Bharat Sanchar Nigam Ltd.,
 Room No.8, IR Hall, Eastern Court,
 Janpath, New Delhi 110 001. ... *Respondents*

ORDER (Oral)
Per : R.N. Singh, Member (J)

After arguing for sometime, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to file better OA. Permission is granted.

2. In view of the above, the OA stands dismissed as withdrawn with liberty in accordance with law. No order as to costs.

(R.N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

dm.

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